

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-105/2001/159/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Presiding Officer,  
Labour Court, Guwahati.

Dated Guwahati the <sup>th</sup> 6 January, 2023

Sub: **Restricted holiday.**

Ref:- Your letter No. LCG.11/2002-03/03 dtd. the 4<sup>th</sup> January, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 17.01.2023 (Tuesday) with station leave permission from 13.01.2023 till 17.01.2023**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-105/2001/160-160(A)/A, dated** , 06-01-2023

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**